

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1579**  
ANSWERED ON 8<sup>TH</sup> DECEMBER, 2015

NATIONAL MISSION ON FOOD PROCESSING

1579. SHRI JAYADEV GALLA:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the aims and objectives of National Mission on Food Processing;
- (b) status of implementation of the above Mission in the country with a particular reference to Andhra Pradesh;
- (c) the details of entrepreneurs provided financial and other assistance for technology upgradation, establishment of food processing units and modernisation of food processing industries during the last five years, year-wise and State-wise;
- (d) the details of the employment generated by the above Mission so far, State-wise; and
- (e) whether it is true that not even a single project has been sanctioned in Andhra Pradesh in 2013-14 and 2014-15, if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES**  
**(SADHVI NIRANJAN JYOTI)**

(a): The Centrally Sponsored Scheme (CSS) - National Mission on Food Processing (NMFP) aimed at decentralization of implementation of the schemes, which led to substantial participation of State Governments/UTs. The other objectives of CSS-NMFP were: (i) to ensure requisite growth and value addition to the food processing sector; (ii) decentralized approach; (iii) greater role of State/UTs; (iv) better outreach and (v) effective supervision and monitoring.

(b): Government of India (GOI) has delinked the CSS-NMFP from Central Government support w.e.f. 1.4.2015. State Governments including Government of Andhra Pradesh may decide to continue (or not) NMFP scheme out of their increased State resources resulting from the recommendations of the 14<sup>th</sup> Finance Commission. Accordingly, State Government of Andhra Pradesh has announced various incentives / financial assistance under Food Processing Policy 2015-2020 to provide fillip to food processing sector in the State.

(c): Centrally Sponsored Scheme (CSS) - National Mission on Food Processing (NMFP) was launched in 12 Five Year Plan and implemented during 2012-13, 2013-14 and 2014-15. A statement indicating financial assistance sanctioned and released to the food processing units by the State / UT Governments including Government of Andhra Pradesh under the CSS-NMFP Scheme for Technology Up-gradation / Establishment / Modernisation of Food Processing Industries during last three years is at **Annexure-I**.

(d): Statement indicating the state-wise employment generated on account of implementation of various schemes of CSS-NMFP is at **Annexure-II**.

(e): Government of Andhra Pradesh had sanctioned 28 projects involving grants-in-aid of Rs. 62.52 crore under various schemes of CSS-NMFP. The year-wise breakup of the projects sanctioned by Govt. of Andhra Pradesh under various schemes of CSS-NMFP during 2012-13, 2013-14 & 2014-15 is as under:

(Rs. in crore)

<b>Financial Year</b>	<b>No. Projects</b>	<b>Grants-in-aid Sanctioned</b>
2012-13	20	28.76
2013-14	0	0
2014-15	8	33.76
<b>Total</b>	<b>28</b>	<b>62.52</b>

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**ANNEXURE REFERRED IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO.1579 FOR 8<sup>TH</sup> DECEMBER, 2015 REGARDING NATIONAL MISSION ON FOOD PROCESSING**

**Statement indicating the state-wise details of proposals sanctioned and grants-in-aid released to food processing units under the scheme of Technology Up-gradation/Modernization/ Establishment of FPI of Centrally Sponsored Scheme -National Mission on Food Processing(NMFP) during 2012-13, 2013-14 and 2014-15 of 12<sup>th</sup> Five Year Plan**

(Rs. in crore)										
Sl. No.	State Name	2012-13			2013-14			2014-15		
		No. of Sanctioned Projects	Amount Sanctioned	Amount Released	No. of Sanctioned Projects	Amount Sanctioned	Amount Released	No. of Sanctioned Projects	Amount Sanctioned	Amount Released
1	ANDAMAN AND NICOBAR ISLANDS	3	0.61	0.61	0	0	0	0	0	0
2	ANDHRA PRADESH	6	2.38	2.38	0	0	0	0	0	0
3	ARUNACHAL PRADESH	7	1.51	1.51	3	1.00	0.81	0	0	0
4	ASSAM	8	2.61	1.76	19	1.56	0.57	4	0.25	0
5	BIHAR	3	0.58	0.13	0	0	0	0	0	0
6	CHANDIGARH	0	0	0	0	0	0	0	0	0
7	CHHATTISGARH	2	1.00	0.75	0	0	0	9	3.50	2.25
8	DADRA AND NAGAR HAVELI	0	0	0	0	0	0	0	0	0
9	DAMAN AND DIU	0	0	0	0	0	0	0	0	0
10	DELHI	0	0	0	0	0	0	0	0	0
11	GOA	0	0	0	0	0	0	0	0	0
12	GUJARAT	51	18.56	14.09	23	8.94	3.58	1	0.50	0
13	HARYANA	9	3.87	3.72	4	1.78	1.78	9	4.14	3.05
14	HIMACHAL PRADESH	5	1.35	0.85	12	4.59	3.26	4	1.35	0.62
15	JAMMU AND KASHMIR	10	4.54	3.68	4	1.71	0.84	8	3.10	0.60
16	JHARKHAND	0	0	0	0	0	0	0	0	0
17	KARNATAKA	36	13.92	13.80	14	4.71	4.47	14	4.48	2.24
18	KERALA	7	2.59	2.52	14	5.88	4.82	2	1.00	0.38
19	LAKSHADWEEP	0	0	0	0	0	0	0	0	0
20	MADHYA PRADESH	20	6.26	5.83	23	8.56	7.96	0	0	0
21	MAHARASHTRA	58	19.75	17.89	27	8.29	4.14	4	1.07	0.54
22	MANIPUR	37	2.08	1.11	0	0	0	0	0	0
23	MEGHALAYA	3	0.35	0.35	9	2.24	0.52	1	0.30	0.15
24	MIZORAM	2	0.35	0.35	2	0.40	0.15	7	1.16	0.69
25	NAGALAND	7	0.89	0.89	0	0	0	0	0	0
26	ODISHA	11	4.50	4.35	12	4.64	4.26	9	2.33	1.83
27	PUDUCHERRY	3	1.41	1.41	0	0	0	0	0	0
28	PUNJAB	3	1.27	0.99	5	0.89	0.56	1	0.50	0.50
29	RAJASTHAN	9	3.23	2.73	39	14.17	14.17	31	11.91	11.91
30	SIKKIM	0	0	0	0	0	0	1	1.00	0.20
31	TAMIL NADU	5	1.75	0.87	0	0	0	0	0	0
32	TELANGANA	3	1.00	0.25	0	0	0	0	0	0
33	TRIPURA	1	0.75	0.75	1	0.99	0.99	1	1.00	0.50
34	UTTAR PRADESH	39	15.13	12.71	7	0.61	0	0	0	0
35	UTTARAKHAND	4	1.35	0.12	1	0.75	0.75	0	0	0
36	WEST BENGAL	10	3.95	3.95	36	16.26	12.71	21	9.57	2.48
	<b>Total:</b>	<b>362</b>	<b>117.54</b>	<b>100.35</b>	<b>255</b>	<b>87.97</b>	<b>66.34</b>	<b>127</b>	<b>47.16</b>	<b>27.94</b>

(Source: Data entered by State / UT Governments in NMFP MIS portal)

Note: Govt. of India has de-linked CSS-NMFP from Central Government support w.e.f. 01.04.2015.

**ANNEXURE REFERRED IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO.1579 FOR 8<sup>TH</sup> DECEMBER, 2015 REGARDING NATIONAL MISSION ON FOOD PROCESSING**

**Statement indicating the state-wise details of employment generated on account of implementation of various schemes of the Centrally Sponsored Scheme -National Mission on Food Processing (NMFP) during 2012-13, 2013-14 and 2014-15 of 12<sup>th</sup> Five Year Plan**

<b>Sl. No.</b>	<b>State Name</b>	<b>Direct Employment</b>	<b>In-Direct Employment</b>
1	ANDHRA PRADESH	1557	13340
2	ARUNACHAL PRADESH	118	275
3	BIHAR	10	14
4	GUJARAT	485	682
5	HARYANA	554	923
6	JAMMU AND KASHMIR	560	1261
7	KARNATAKA	2452	7154
8	KERALA	153	120
9	MAHARASHTRA	2453	3662
10	MANIPUR	143	24
11	MIZORAM	40	85
12	PUDUCHERRY	43	35
13	PUNJAB	24	1484
14	RAJASTHAN	621	12132
15	TAMIL NADU	672	17347
16	TRIPURA	113	5479
17	UTTAR PRADESH	2042	16647
18	UTTARAKHAND	27	500
19	WEST BENGAL	2382	2769
	<b>Total :</b>	<b>14449</b>	<b>83933</b>

**(Source:** Data entered by State / UT Governments in NMFP MIS portal)

**Note:** Govt. of India has de-linked CSS-NMFP from Central Government support w.e.f. 01.04.2015.